

OA No. 137/2001
Date of order: 06.06.2007

None present for the parties.

None present for the applicant even in the second round. Nobody was present for the applicant even on the last four occasions. Hence, the O.A. is dismissed in default.


[Tarsem Lal]
Administrative Member


(Kuldip Singh)
Vice Chairman

574/478/5
25/10/07
O.A. dismissed in default
13/6/07

Received by
B.R.Mehta
15/10/07

Both are counsel
notified 25/10/07
Both are
counsel
notified
in MA 132/07


24/10/07